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works contract with M|s. Rajnagar Marble and Mineral Industries Private Ltd. and the Company has no liability for making payments to the sub-Contractors.

(c) to (e) Since the contract between the Hotel Corporation of India and MIs.Rajnagar Marble and Mineral Industries Private Ltd. was a works contract, neither the Hotel Corporation of India nor the Government are aware whether any sub-Coutractors were engaged by the main contractor and whether they have been paid or

Private Medical Colleges in Karnataka

2826. SHRI R. SAMBASIVA Will the Minister of HEALTH AND F1-MILY WELFARE be pleased to state:

- (a) whether it is a fact that Government have not been able to put a stop to the mushrooming of private medical colleges;
- (b) whether it is also a fact that most of these colleges are unrecognised with substandard equipment and inadequate teaching facilities;
- (c) whether it is also a fact that these colleges thrive on capitation fees charged from gullible students; and
- (d) if so, what steps Government propose to take to put a stop to these unauthorised and illegal colleges which are multiplying with great rapidity, especially in Karnataka?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPA-RDE): (a) to (d) The following medical colleges in Karnataka are charging capitation fees:

- 1. J.S.S. Medical College, Mysore-Distt.—1984.
- 2. Sri Adichunachanagiri Medical College, Javaranahalli, Vellur, Mandya Distt. 1985.
- 3, M.S. Ramaiah Medical College, Bangalore—1979.

- 4. Dr. Ambedkar Medical College, Bangalore—1980
- 5. Kampagowada Institute of Medical Sciences, Bangalore-1980.
- 6. AI-Ameen Medical College, Bijapur-1984.
- 7. Sr. Devaraj Urs Medical College. Tamabad, Kolar-1986.
- 8. B.L.D. Medical College, Bijapur-1986.

These madical colleges are not vet approved by the Medical Council as they had not provided the minimum requirements by way of staff, building, hospital equipments, laboratories, library, etc. as prescribed by the Medical Council of India. The Government have decided to amend the Indian Medical Council Act, 1956 to put an end to the mushroom growth of sub-standard medical colleges as well as to the charging of capitation fee, etc.

Strike by stevedore workers at Bombay port

2827. SHRI R. SAMBASIVA RAO: Will the Minister of SURFACE TRANS-PORT be pleased to state:

- (a) whether it is a fact that cargo handling and vessels' movement at the Bombay Port has been brought to a standstill due to the strike by stevedore workers at the docks: -: :::B
- (c) if so, what are the reasons therefor and what sleps Government have taken to restore normalcy at the docks so that the loading and unloading of vessels does not suffer?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) to (c) The monthly rated carpenters, gearmen, gear watchmen, godown khalasis and hand cart pullers employed by private stevedores in Bombty Port went on strike from 16th July, 1987 to press their demand for registration under Bombay Dock Labour Board. The strike affected the cargo handling operations of all vessels except those carrying liquid cargo and defence cargo.

The work on the vessels at berth except those carrying liquid cargo and defence cargo came to standstill. In addition, a number of vessels also waited in stream. On 39th July, 1987, 21 vessels were idling at berths. 21 ships were waiting for berths and 1 were in stream which were not ready for berthing.

The district was taken in conciliation by the Regional Labour Commissioner (C), Bombay. These proceedings were continued by the Deputy Chief Labour Commissioner (C) at Bombay and thereafter, by the Chief Labour Commissioner (c) at New Delhi, Thereafter during discussions held by Secretary, Ministry of Surface Transport, an understanding was reached and the strike was called off from 31st July, 1987.

सोवियत संघ में भारत महोत्सव में उत्तर प्रवेश का दल

2828 डी॰ रैतनाकर पाण्डेय : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) सोवियत संघ में भारत महोत्सव के लिए उत्तर प्रदेश से कितने प्रतिनिधियों तथा सांस्कृतिक संस्थानों को भेजा गया है ;

- (ख) सीवियत सीव के किन-किन शहरों में वे अपने कार्यक्रम प्रदिशत कर रहे हैं ; भ्रौर
- (ग) उनके द्वारा प्रस्तुत किए गए सांस्कृतिक कीर्यक्रमीं का ब्यौरा क्या है ?

मानव संसाधन विकास मंत्रालय में शिक्षा ग्रीर संस्ित विभागों में राज्य मंत्री (श्रीमती कृष्णा साही) : (क) उत्तर प्रदेश के लगभग 97 ग्रीभनय कलाकार सोवियत संघ में भारत महोत्सव में भाग ले रहे हैं अथवा लेंगे। उत्तर प्रदेश की किसी भी सांस्कृतिक संस्था को महोत्सव के लिए नहीं मैंजी गया है।

- (ख) एक विवरण-पत्न संलग्न है ।
- (ग) इन प्रदर्शनों में लोक नृत्य, शहनोई, बॉसुरी, कत्यक, कट्वाली ग्रौर कंठ-संगीत को प्रस्तुत किया जाएगा ।

सोवियंत संब के निम्नलिखित शहरं/नगर प्रदर्शन के स्थल होंगे :--

झहर∤नगर

वहां प्रस्तुत किए आर्ने वाले सांस्कृतिक अार्यक्रम

	कार्य क म
मास्को, विहिनयस, रीगा ताहिलन, कवि ।	शहनाई वादन
ताशकन्द, फन्जे, ग्रलमा ग्रता, जम्बूल, चिमकेन्ट, नुक्सूस, मास्कीं	बांसुरी व⊺दन
तीर्शकॅद, दुर्शिवे, श्रीराखीबाद, मारी, चारजोऊ, तार्शीज, तृकसं, मास्की तुर्शिकॅद, मिनिरालेनी वोदी, प्यातीगीरस्क, एसेन्तुकी झेलेजनीवोटस,	कत्थकं नृत्य
किंसलोलोबोदस्क, चेंरकेत्ल्कर्मकोप, स्टाक्रोपोल, एलिस्ता । ताशकंद, खोबारोवस्क, उलान उदे, इरक्क्सक, केमेरोबो, नोबोसीबरस्क,	वःत्थवः नृत्य
ताशकंद।	लोकन्द्य
तीशकद	कंट्याली
मास्को, दोनेंत्स्क, पोलेतावा, जापारीझा खारकोव, श्रस्त्रीखीन,	•
एलिस्ता, स्तावरोपील, मास्को ।	शहनाई वादन
मास्को, कोव, भिस्क, विटेबस्क, मोगीलेव कोमेल, स्मोलान्सक, स्कोव	शहनाई वार्म
मास्को, ताशकंद, समरकंद, बुखारा, चा रद झोई, स्राशखृदाद, नुकूस, ऋजमास्रता, फुन्जे, स्रोक,	
कारेगन्डा, त्सेलोनोग्रांद, चिमकेन्ट, मास्को । मास्को, लेनिनग्राद, नोवगीरोड, सकोव, पेटरोजावोस्क, मुरमानरक,	गायन
श्रीरखानगेलस्क, मास्की ।	ग⊺यन